

(iii) Rs. 10,000/- per school for teaching learning equipments for upgradation of EGS to regular school or setting up of a new primary school as per the State norms.

(iv) Rs. 50,000/- per school for uncovered upper primary schools for teaching learning equipment.

(b) and (c) The functioning of primary schools in many States are being monitored through Village Education Committees, Parents-Teachers Association etc.

(d) Drop outs have been declining at the primary level.

(e) The Government has launched a number of schemes to improve standard of schools at primary and secondary levels such as District Primary Education Programme, Sarva Shiksha Abhiyan, Jana Shala Programme, Lok Jumbish Project, Shiksha Karmi Project, Computer Literacy and Studies in Schools (CLASS), Science Education, Environmental Orientation to School Education etc.

### **Education of Dalit children**

2862. SHRI B.J. PANDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the findings of the study report brought out by the National Institute of Educational Planning Administration (NIEPA), alongwith Oxford University Press, in respect of the Chapter on Education of Dalit children by Gectha B Nambisan and Mona Scdwal, that teachers refuse to touch SC children and these children are also special target of verbal abuse;

(b) if so, Government reaction in this regard and the remedial measures taken; and

(c) if not, what investigation Government have made to find the basis of this report?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) Yes, Sir.

[19 April, 2002]

RAJYA SABHA

(b) and (c) The Report brought out by the National Institute of Educational Planning and Administration consists of a collection of review papers on different themes. In the chapter on Education of Dalit children by Geetha B. Nambisan and Mona Scdwal, the authors made this observation on teachers and SC children quoting a previous study conducted in 1996 by Jean Drczc and Haris Gazdar. These arc purely the views of the authors and do not represent the position either of NIEPA or the Government of India, as already mentioned in the beginning of the report itself.

In addition to the various steps of protective discrimination implemented by the Government in favour of the SC & ST students, complaints of this nature, if any, are stringently dealt with in the respective States/Institutions.

#### **Infrastructure development in U.P. schools**

2863. SHRI DARA SINGH CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of amount allocated for construction and infrastructural development for primary schools in various districts of Uttar Pradesh during the last three years, school-wise; and

(b) the details of amount spend so far on each schools in the State during that period?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) A sum of Rs. 18044.97 lakhs has been allocated for construction and infrastructure development of primary schools to the State of Uttar Pradesh during the last three years under the Centrally Sponsored Scheme of DPEP and SSA of this Ministry. District-wise details of allocations arc as per Statement enclosed (*Sec* below).

(b) As per information received from the State Government a sum of Rs. 12158.26 lakhs has been spent on construction and infrastructure development of primary schools by the State of Uttar Pradesh during the last three years as on 28.2.2002. District-wise details of expenditure arc as per Statement enclosed.